

**In the National Company Law Tribunal, Jaipur**

**IB No. 688/ND/2018**

**TA No. 131/2018**

**UNDER SECTION 9 of IBC, 2016**

**In the matter of:**

**Jasch Industries Ltd.**

**..... Applicant/Petitioners**

**VS.**

**Rajshree Rubber Industries Pvt. Ltd.**

**.....Respondent**

**Order delivered on 04.10.2018**

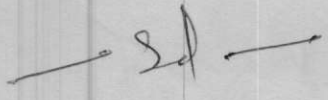
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : None-appeared

For Respondent(s) : None-appeared

**ORDER**

None- appears for the petitioner. Post the matter for the appearance of the petitioner on 15.11.2018.



**(R. Varadharajan)  
Member (Judicial)**